

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 438 of 2013 in Appeal No. 37 of 2013 &
IA Nos. 55 & 437 of 2013

Dated : 5th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant (s) : **Mr. C.S. Vaidyanathan, Sr. Adv.**
Mr. Gopal Jain
Mr. Alok Shankar
Ms. Pavni Poddar

Counsel for the Respondent (s): **Mr. Sanjay Sen, Sr. Advocate**
Mr. Anand K. Ganesan for R.6
Mr. M.G. Ramachandran for Govt. of
Karnataka

Appeal No. 303 of 2013

Bangalore Electricity Supply
Company Ltd. & Ors. ... Appellant(s)
Versus
GMR Energy Ltd. & Ors . .. Respondent(s)

Counsel for the Appellant (s) : **Mr. Sanjay Sen, Sr. Adv.**
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): **Mr. C.S. Vaidyanathan, Sr. Adv.**
Mr. Gopal Jain
Mr. Alok Shankar
Ms. Pavni Poddar
Mr. M.G. Ramachandran for Govt. of
Karnataka

ORDER

Mr. C.S. Vaidyanathan, Learned Senior Counsel has finished his arguments in Appeal no. 37 of 2013 on behalf of Appellant and in Appeal no. 303 of 2013 on behalf of Respondents.

Post the matter for making reply submissions by Mr. M.G. Ramachandaran, Learned Counsel on behalf of Government of Karnataka on **27.02.2014**. In the meantime, Learned Senior Counsel is directed to file written submissions in both the Appeals after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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